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**SECTION XVIII**

**OPTICAL, PHOTOGRAPHIC, CINEMATOGRAPHIC, MEASURING,  
CHECKING, PRECISION, MEDICAL OR SURGICAL INSTRUMENTS AND  
APPARATUS; CLOCKS AND WATCHES, MUSICAL INSTRUMENTS; PARTS  
AND ACCESSORIES THEREOF**

**CHAPTER 90**

**OPTICAL, PHOTOGRAPHIC, CINEMATOGRAPHIC, MEASURING,  
CHECKING, PRECISION, MEDICAL OR SURGICAL INSTRUMENTS AND  
APPARATUS; PARTS AND ACCESSORIES THEREOF**

**NOTES:**

1. This Chapter does not cover:
  - a) Articles of a kind used in machines, appliances or for other technical uses, of vulcanised rubber other than hard rubber (heading 4016), of leather or of composition leather (heading 4205) or textile material (heading 5911)
  - b) Supporting belts or other support articles of textile material, whose intended effect on the organ to be supported or held derives solely from their elasticity (for example, maternity belts, thoracic support bandages, abdominal support bandages, supports for joints or muscles) (Section XI);
  - c) Refractory goods of heading 6903; ceramic wares for laboratory, chemical or other technical uses, of heading 6909;
  - d) Glass mirrors, not optically worked, of heading 7009, or mirrors of base metal or of precious metal, not being optical elements (heading 8306 or Chapter 71);
  - e) Goods of headings 7007, 7008, 7011, 7014, 7015 or 7017;
  - f) Parts of general use, as defined in Note 2 to Section XV, of base metal (Section XV) or similar goods of plastics (Chapter 39);
  - g) Pumps incorporating measuring devices, of heading 8413; weight-operated counting or checking machinery, or separately presented weights for balances (heading 8423); lifting or handling machinery (headings 8425 to 8428); paper or paperboard cutting machines of all kinds (heading 8441); fittings for adjusting work or tools on machine-tools or water-jet cutting machines, of heading 8466, including fittings with optical devices for reading the scale (for example, "optical" dividing heads) but not those which are in themselves essentially optical instruments (for example, alignment telescopes); calculating machines (heading 8470); valves or other appliance of heading 8481; machines and apparatus (including apparatus for the projection or drawing of circuit patterns on sensitised semi-conductor materials) of heading 8486;
  - h) Searchlights or spotlights of a kind used for cycles or motor vehicles (heading 8512); portable electric lamps of heading 8513; cinematographic sound recording, reproducing or re-recording apparatus (heading 8519); sound-heads (heading 8522); television cameras, digital cameras and video camera recorders (heading

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- 8525); radar apparatus, radio navigational aid apparatus or radio remote control apparatus (heading 8526); connectors for optical fibres, optical fibre bundles or cables (heading 8536); numerical control apparatus of heading 8537; sealed beam lamp units of heading 8539; optical fibre cables of heading 8544;
- ij) Searchlights or spotlights of heading 9405;
  - k) Articles of Chapter 95;
  - l) monopods, bipods, tripods and similar articles, of heading 9620;
  - m) Capacity measures, which are to be classified according to their constituent material; or
  - n) Spools, reels or similar supports (which are to be classified according to their constituent material, for example, in heading 3923 or Section XV).
2. Subject Note 1 above, parts and accessories for machines, apparatus, instruments or articles of this Chapter are to be classified according to the following rules:
- a) Parts and accessories which are goods included in any of the headings of this Chapter or of Chapter 84, 85 or 91 (other than headings 8487, 8548 or 9033) are in all cases to be classified in their respective headings;
  - b) Other parts and accessories, if suitable for use solely or principally with a particular kind of machine instrument or apparatus, or with a number of machines, instruments or apparatus of the same heading (including a machine, instrument or apparatus of headings 9010, 9013 or 9031) are to be classified with the machines, instruments or apparatus of that kind;
  - c) All other parts and accessories are to be classified in heading 9033.
3. The provisions of Notes 3 and 4 to Section XVI apply also to this Chapter.
4. Heading 9005 does not apply to telescopic sight for fitting to arms, periscopic telescopes for fitting to submarines or tanks, or to telescopes for machines, appliances, instruments or apparatus of this Chapter or Section XVI; such telescopic sights and telescopes are to be classified in heading 9013.
5. Measuring or checking optical instruments, appliances or machines which, but for this Note, could be classified both in heading 9013 and in heading 9031 are to be classified in heading 9031.
6. For the purpose of heading 9021, the expression "orthopaedic appliances" means appliances for:
- (i) Preventing or correcting bodily deformities; or
  - (ii) Supporting or holding parts of the body following an illness, operation or injury. Orthopedic appliances include footwear and special insoles designed to correct orthopedic conditions, provided that they are either (1) made to measure, or (2) mass produced, presented singly and not in pairs and designed to fit either foot equally.

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7. Heading 9032 applies only to:

- (a) Instruments and apparatus for automatically controlling the flow, level, pressure or other variables of liquids or gases, or for automatically controlling temperature, whether or not their operation depends on an electrical phenomenon which varies according to the factor to be automatically controlled, which are designed to bring this factor to, and maintain it at, a desired value, stabilised against disturbances, by constantly or periodically measuring its actual value; and
- (b) Automatic regulators of electrical quantities, and instruments or apparatus for automatically controlling non-electrical quantities the operation of which depends on an electrical phenomenon varying according to the factor to be controlled, which are designed to bring this factor to, and maintain in at, a desired value, stabilised against disturbances, constantly or periodically measuring its actual value.

<b>Exim Code</b>	<b>Item Description</b>	<b>Policy</b>	<b>Policy Conditions</b>
<b>9001</b>	<b>OPTICAL FIBRES AND OPTICAL FIBRE BUNDLES; OPTICAL FIBRE CABLES OTHER THAN THOSE OF HEADING NO 8544; SHEETS AND PLATES OF POLARISING MATERIAL; LENSES (INCLUDING CONTACT LENSES), PRISMS, MIRRORS AND OTHER OPTICAL ELEMENTS, OF ANY MATERIAL, UNMOUNTED, OTHER THAN SUCH ELEMENTS OF GLASS NOT OPTICALLY WORKED</b>		
9001 10 00	Optical fibres, Optical fibres bundles and cables	Free	
9001 20 00	Sheets and plates of polarising material	Free	
9001 30 00	Contact lenses	Free	
<b>9001 40</b>	<b><i>Spectacle lenses of glass:</i></b>		
9001 40 10	Polarised glass	Free	
9001 40 90	Other	Free	
9001 50 00	Spectacle lenses of other materials	Free	
<b>9001 90</b>	<b><i>Other:</i></b>		
9001 90 10	Optical calcite crystal	Free	
9001 90 90	Other	Free	
<b>9002</b>	<b>LENSES, PRISMS, MIRRORS AND</b>		

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	<b>OTHER OPTICAL ELEMENTS, OF ANY MATERIAL, MOUNTED, BEING PARTS OF OR FITTINGS FOR INSTRUMENTS OR APPARATUS, OTHER THAN SUCH ELEMENTS OF GLASS NOT OPTICALLY WORKED</b>		
	<i>Objective lenses:</i>		
9002 11 00	For cameras, projectors or photographic enlargers or reducers	Free	
9002 19 00	Other	Free	
9002 20 00	Filters	Free	
9002 90 00	Other	Free	
<b>9003</b>	<b>FRAMES AND MOUNTINGS FOR SPECTACLES, GOGGLES OR THE LIKE, AND PARTS THEREOF</b>		
	<i>Frames and mountings:</i>		
9003 11 00	Of plastics	Free	
9003 19 00	Of other materials	Free	
9003 90 00	Parts	Free	
<b>9004</b>	<b>SPECTACLES, GOGGLES AND THE LIKE, CORRECTIVE, PROTECTIVE OR OTHER</b>		
9004 10 00	Sunglasses	Free	
<b>9004 90</b>	<i>Other:</i>		
9004 90 10	Passive night vision goggles	Restricted	
9004 90 20	Prismatic eyeglasses for reading	Free	
9004 90 90	Other	Free	
<b>9005</b>	<b>BINOCULARS, MONOCULARS, OTHER OPTICAL TELESCOPES AND MOUNTINGS THEREFOR; OTHER ASTRONOMICAL INSTRUMENTS AND MOUNTINGS THEREFOR, BUT NOT INCLUDING INSTRUMENTS FOR RADIO-ASTRONOMY</b>		

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9005 10 00	<i>Binoculars (except Night Vision Binoculars/ Passive Night Vision Devices-PNVs)</i>	Free	<i>Night Vision Binoculars/ Passive Night Vision Devices-PNVs are “Restricted” for import</i>
<b>9005 80</b>	<b><i>Other instruments:</i></b>		
9005 80 10	Monocular and refracting telescopes	Free	
9005 80 20	Astronomical instruments	Free	
9005 80 90	Other	Free	
<b>9005 90</b>	<b><i>Parts and accessories (including mountings):</i></b>		
9005 90 10	Of binocular or telescopic of heading 9005, other than mountings	Free	
9005 90 20	Mountings for astronomical instruments	Free	
9005 90 90	Other	Free	
<b>9006</b>	<b>PHOTOGRAPHIC (OTHER THAN CINEMATOGRAPHIC) CAMERAS; PHOTOGRAPHIC FLASHLIGHT APPARATUS AND FLASH BULBS OTHER THAN DISCHARGE LAMPS OF HEADING 8539</b>		
9006 30 00	Cameras specially designed for under water use, for aerial survey or for medical or surgical examination of internal organs; comparison cameras for forensic or criminological purposes	Free	
9006 40 00	Instant print cameras	Free	
	<b><i>Other cameras:</i></b>		
9006 51 00	With a through-the-lens viewfinder [single lens reflex (SLR)] for roll film of a width not exceeding 35 mm	Free	
9006 52 00	Other, for roll film of a width less than 35 mm	Free	
<b>9006 53</b>	<b><i>Other, for roll film of a width of 35 mm:</i></b>		
9006 53 10	Fixed focus 35 mm cameras	Free	
9006 53 90	Other	Free	
<b>9006 59</b>	<b><i>Other:</i></b>		
9006 59 10	Fixed focus 110 mm cameras	Free	

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9006 59 90	Other	Free	
	<b><i>Photographic flashlight apparatus and flashbulbs:</i></b>		
9006 61 00	Discharge lamp ("electronic") flashlight apparatus	Free	
9006 69 00	Other	Free	
	<b><i>Parts and accessories:</i></b>		
9006 91			
9006 91 00	For cameras	Free	
9006 99 00	Other	Free	
<b>9007</b>	<b>CINEMATOGRAPHIC CAMERAS AND PROJECTORS WHETHER OR NOT INCORPORATING SOUND RECORDING OR REPRODUCING APPARATUS</b>		
<b>9007 10</b>	<b><i>Cameras:</i></b>		
9007 10 10	For film of less than 16 mm width or for double - 8 mm film	Free	
9007 10 90	Other	Free	
<b>9007 20</b>	<b><i>Projectors:</i></b>		
9007 20 10	For film of less than 16 mm width	Free	
9007 20 90	Other	Free	
	<b><i>Parts and accessories:</i></b>		
9007 91			
9007 91 00	For cameras	Free	
9007 92 00	For projectors	Free	
<b>9008</b>	<b>IMAGE PROJECTORS, OTHER THAN CINEMATOGRAPHIC; PHOTOGRAPHIC (OTHER THAN CINEMATOGRAPHIC) ENLARGERS AND REDUCERS</b>		
<b>9008 50</b>	<b><i>Projectors, enlargers and reducers:</i></b>		
9008 50 10	Slide projectors	Free	
9008 50 20	Microfilm, microfiche or other microform readers, whether or not capable of producing copies	Free	

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9008 50 30	Other image projectors	Free	
9008 50 40	Photographic (other than Cinematographic) enlargers and reducers	Free	
9008 90 00	Parts and accessories	Free	
<b>9010</b>	<b>APPARATUS AND EQUIPMENT FOR PHOTOGRAPHIC (INCLUDING CINEMATOGRAPHIC) LABORATORIES NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER; NEGATOSCOPES; PROJECTION SCREENS</b>		
9010 10 00	Apparatus and equipment for automatically developing photographic (including cinematographic) film or paper in rolls or for automatically exposing developed film to rolls of photographic paper	Free	
9010 50 00	Other apparatus and equipment for photographic (including cinematographic) laboratories; negatoscopes	Free	
9010 60 00	Projection screens	Free	
9010 90 00	Parts and accessories	Free	
<b>9011</b>	<b>COMPOUND OPTICAL MICROSCOPES, INCLUDING THOSE FOR PHOTOMICRO-GRAPHY, CINEPHOTOMICROGRAPHY OR MICROPROJECTION</b>		
9011 10 00	Stereoscopic microscopes	Free	
9011 20 00	Other microscopes, for photomicrography, cinephotomicrography or microprojection	Free	
9011 80 00	Other microscopes	Free	
9011 90 00	Parts and accessories	Free	
<b>9012</b>	<b>MICROSCOPES OTHER THAN OPTICAL MICROSCOPES; DIFFRACTION APPARATUS</b>		
<b>9012 10</b>	<b><i>Microscopes other than optical microscopes; diffraction apparatus:</i></b>		
9012 10 10	Electron microscopes fitted with equipment specifically designed for the handling and transport of semi conductor wafers or reticles	Free	

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9012 10 90	Other	Free	
9012 90 00	Parts and accessories	Free	
<b>9013</b>	<b>LIQUID CRYSTAL DEVICES NOT CONSTITUTING ARTICLES PROVIDED FOR MORE SPECIFICALLY IN OTHER HEADINGS; LASERS, OTHER THAN LASER DIODES; OTHER OPTICAL APPLIANCES AND INSTRUMENTS, NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER</b>		
<b>9013 10</b>	<i>Telescopic sights for fitting to arms; periscopes; telescopes designed to form parts of machines, appliances, instruments or apparatus of this Chapter or Section XVI:</i>		
9013 10 10	Telescopic sights for fitting to arms	Restricted	
9013 10 20	Periscopes	Free	
9013 10 90	Other	Free	
9013 20 00	Lasers, other than laser diodes	Free	
<b>9013 80</b>	<i>Other devices, appliances and instruments:</i>		
9013 80 10	Liquid crystal devices (LCD)	Free	
9013 80 90	Other	Free	
<b>9013 90</b>	<i>Parts and accessories:</i>		
9013 90 10	For liquid crystal devices (LCD)	Free	
9013 90 90	Other	Free	
<b>9014</b>	<b>DIRECTION FINDING COMPASSES; OTHER NAVIGATIONAL INSTRUMENTS AND APPLIANCES</b>		
9014 10 00	Direction finding compasses	Free	
9014 20 00	Instruments and appliances for aeronautical or space navigation (other than compasses)	Free	
<b>9014 80</b>	<i>Other instruments and appliances :</i>		
9014 80 10	Echo sounding instrument	Free	
9014 80 20	Sextants	Free	
9014 80 90	Other	Free	
9014 90 00	Parts and accessories	Free	
<b>9015</b>	<b>SURVEYING (INCLUDING</b>		

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	<b>PHOTOGRAMMETRICAL SURVEYING), HYDROGRAPHIC OCEANOGRAPHIC, HYDROLOGICAL, METEOROLOGICAL OR GEO-PHYSICAL INSTRUMENTS AND APPLIANCES, EXCLUDING COMPASSES; RANGEFINDERS</b>		
9015 10 00	Rangefinders	Free	
9015 20 00	Theodolites and tachymeters (tacheometers)	Free	
<b>9015 30</b>	<b>Levels:</b>		
9015 30 10	Dumpy levels or engineer's levels or builders levels (not automatic) and quick set levels with or without horizontal circles	Free	
9015 30 90	Other	Free	
9015 40 00	Photogrammetrical surveying instruments and appliances	Free	
<b>9015 80</b>	<b>Other instruments and appliances:</b>		
9015 80 10	Hydrographic instruments	Free	
9015 80 20	Meteorological instruments	Free	
9015 80 30	Geophysical instruments	Free	
9015 80 90	Other	Free	
9015 90			
9015 90 00	Parts and accessories	Free	
<b>9016</b>	<b>BALANCES OF A SENSITIVITY OF 5cg OR BETTER, WITH OR WITHOUT WEIGHTS</b>		
<b>9016 00</b>	<b>Balances of a sensitivity of 5cg or better with or without weights:</b>		
9016 00 10	Electric Balances	Free	
9016 00 20	Other balances	Free	
9016 00 90	Parts	Free	
<b>9017</b>	<b>DRAWING, MARKING-OUT OR MATHEMATICAL CALCULATING INSTRUMENTS (FOR EXAMPLE, DRAFTING MACHINES, PANTOGRAPHS, PROTRACTORS, DRAWING SETS, SLIDE RULES, DISC CALCULATORS); INSTRUMENTS FOR MEASURING</b>		

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	<b>LENGTH FOR USE IN THE HAND (FOR EXAMPLE, MEASURING RODS AND TAPES, MICROMETERS, CALLIPERS), NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER</b>		
9017 10 00	Drafting tables and machines, whether or not automatic	Free	
<b>9017 20</b>	<b><i>Other drawing, marking-out or mathematical calculating instruments:</i></b>		
9017 20 10	Drawing and marking-out instruments	Free	
9017 20 20	Mathematical calculating instruments	Free	
9017 20 30	Pantograph	Free	
9017 20 90	Other	Free	
<b>9017 30</b>	<b><i>Micrometers, calipers and gauges:</i></b>		
9017 30 10	Micro-meters and calipers	Free	
	<b><i>Gauges:</i></b>		
9017 30 21	Plug	Free	
9017 30 22	Ring	Free	
9017 30 23	Slip	Free	
9017 30 29	Other	Free	
<b>9017 80</b>	<b><i>Other instruments:</i></b>		
9017 80 10	Measuring rods and tapes and divided scales	Free	
9017 80 90	Other	Free	
9017 90 00	Parts and accessories	Free	
<b>9018</b>	<b>INSTRUMENTS AND APPLIANCES USED IN MEDICAL, SURGICAL, DENTAL OR VETERINARY SCIENCES, INCLUDING SCIENTIGRAPHIC APPARATUS, OTHER ELECTROMEDICAL APPARATUS AND SIGHT-TESTING INSTRUMENTS</b>		
	<b><i>Electro-diagnostic apparatus (including apparatus for functional exploratory examinations or for checking physiological parameters):</i></b>		
9018 11 00	Electro-cardiographs	Free	
<b>9018 12</b>	<b><i>Ultrasonic scanning apparatus:</i></b>		

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9018 12 10	Linear ultrasound scanner	Free	
9018 12 90	Other	Free	
9018 13 00	Magnetic resonance imaging apparatus	Free	
9018 14 00	Scientigraphic apparatus	Free	
<b>9018 19</b>	<b><i>Other:</i></b>		
9018 19 10	Electro encephalographs	Free	
9018 19 20	Echo cardiograph	Free	
9018 19 90	Other	Free	
9018 20 00	Ultra-violet or infra-red ray apparatus	Free	
	<b><i>Syringes, needles, catheters, cannulae and the like:</i></b>		
9018 31 00	Syringes, with or without needles	Free	
<b>9018 32</b>	<b><i>Tubular metal needles and needles for sutures:</i></b>		
9018 32 10	Needles for suture	Free	
9018 32 20	Hollow needles for injection, aspiration, biopsy and transfusion	Free	
9018 32 30	Hilario venus fistula needles	Free	
9018 32 90	Other	Free	
<b>9018 39</b>	<b><i>Other:</i></b>		
9018 39 10	Catheters (for urine, stool)	Free	
9018 39 20	Cardiac catheters	Free	
9018 39 30	Cannulae	Free	
9018 39 90	Other	Free	
	<b><i>Other instruments and appliances, used in dental sciences:</i></b>		
9018 41 00	Dental drill engines, whether or not combined on a single base with other dental equipment	Free	
9018 49 00	Other	Free	
<b>9018 50</b>	<b><i>Other ophthalmic instruments and appliances:</i></b>		
9018 50 10	Ophthalmoscopes	Free	
9018 50 20	Tonometers	Free	
9018 50 30	Ophthalmic lasers	Free	
9018 50 90	Other	Free	

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<b>9018 90</b>	<b><i>Other instruments and appliances:</i></b>		
	<b><i>Diagnostic instruments and apparatus:</i></b>		
9018 90 11	Instrument and apparatus for measuring blood pressure	Free	
9018 90 12	Stethoscopes	Free	
9018 90 19	Other	Free	
	<b><i>Surgical tools:</i></b>		
9018 90 21	Bone saws, drills and trephines	Free	
9018 90 22	Knives, scissors and blades	Free	
9018 90 23	Forceps, forcep clamps, clips, needle holders, introducers, cephalotribe bone holding and other holding instruments	Free	
9018 90 24	Chisel, gauges, elevators, raspatones, osteotome, craniotome, bone cutters	Free	
9018 90 25	Retractors, spatulaprobes, hooks dialators, sounds, mallets	Free	
9018 90 29	Other	Free	
	<b><i>Renal dialysis equipment, blood transfusion apparatus and haemofiltration instruments:</i></b>		
9018 90 31	Renal dialysis equipment (artificial Kidneys, kidney machines and dialysers)	Free	
9018 90 32	Blood tranfusion apparatus	Free	
9018 90 33	Haemofiltration instruments	Free	
	<b><i>Anesthetic apparatus and instruments, ENT precision instruments, acupuncture apparatus, and endoscopes:</i></b>		
9018 90 41	Anesthetic apparatus and instruments	Free	
9018 90 42	ENT precision instruments	Free	
9018 90 43	Acupuncture apparatus	Free	
9018 90 44	Endoscopes	Free	
	<b><i>Other:</i></b>		
9018 90 91	Hiliarial or venous shunts	Free	
9018 90 92	Baby incubators	Free	
9018 90 93	Heart-lung machines	Free	
9018 90 94	Defibrillators	Free	
9018 90 95	Fibrescopes	Free	
9018 90 96	Laprosopes	Free	

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9018 90 97	Vetrasonic lithotripsy instruments	Free	
9018 90 98	Apparatus for nerve stimulation	Free	
9018 90 99	Other	Free	
<b>9019</b>	<b>MECHANO-THERAPY APPLIANCES; MASSAGE APPARATUS; PSYCHOLOGICAL APTITUDE-TESTING APPARATUS; OZONE THERAPY, OXYGEN THERAPY, AEROSOL THERAPY, ARTIFICIAL RESPIRATION OR OTHER THERAPEUTIC RESPIRATION APPARATUS</b>		
<b>9019 10</b>	<i>Mechano-therapy appliances; massage apparatus; psychological aptitude testing apparatus:</i>		
9019 10 10	Mechano-therapy appliances	Free	
9019 10 20	Massage apparatus	Free	
9019 10 90	Other	Free	
<b>9019 20</b>	<i>Ozone therapy, oxygen therapy, aerosol therapy, artificial respiration or other therapeutic respiration apparatus:</i>		
9019 20 10	Oxygen therapy apparatus	Free	
9019 20 90	Other	Free	
9020 00 00	Other breathing appliances and gas masks, excluding protective masks having neither mechanical parts nor replaceable filters	Free	
<b>9021</b>	<b>ORTHOPAEDIC APPLIANCES, INCLUDING CRUTCHES, SURGICAL BELTS AND TRUSES; SPLINTS AND OTHER FRACTURE APPLIANCES; ARTIFICIAL PARTS OF THE BODY; HEARING AIDS AND OTHER APPLIANCES WHICH ARE WORN OR CARRIED, OR IMPLANTED IN THE BODY, TO COMPENSATE FOR A DEFECT OR DISABILITY</b>		
9021 10 00	Orthopaedic or fracture appliances	Free	
	<i>Artificial teeth and dental fittings:</i>		
9021 21 00	Artificial teeth	Free	

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9021 29 00	Other	Free	
	<b><i>Other artificial parts of the body:</i></b>		
9021 31 00	Artificial Joints	Free	
9021 39 00	Other	Free	
<b>9021 40</b>	<b><i>Hearing aids, excluding parts and accessories:</i></b>		
9021 40 10	Frequency modulated hearing aid system used for hearing by handicapped persons in group situation	Free	
9021 40 90	Other	Free	
9021 50 00	Pacemakers for stimulating heart muscles, excluding parts and accessories	Free	
<b>9021 90</b>	<b><i>Other:</i></b>		
9021 90 10	Parts and accessories of hearing aids	Free	
9021 90 90	Other	Free	The instruments and equipments required by the blind, which fall under any other Exim code of this book shall also be freely importable.
<b>9022</b>	<b>APPARATUS BASED ON THE USE OF X-RAYS OR OF ALPHA, BETA OR GAMMA RADIATIONS, WHETHER OR NOT FOR MEDICAL, SURGICAL, DENTAL OR VETERINARY USES, INCLUDING RADIOGRAPHY OR RADIO-THERAPY APPRATUS, X-RAY TUBES AND OTHER X-RAY GENERATORS, HIGH TENSION GENERATORS, CONTROL PANELS AND DESKS, SCREENS, EXAMINATION OR TREATMENT TABLES, CHAIRS AND THE LIKE;</b>		
	<b><i>Apparatus based on the use of X-rays, whether or not for medical, surgical, dental or veterinary uses, including radiography or radiotherapy apparatus:</i></b>		
9022 12 00	Computed tomography apparatus	Free	
9022 13 00	Other, for dental uses	Free	

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<b>9022 14</b>	<b><i>Other, for medical, surgical or veterinary uses:</i></b>		
9022 14 10	X-ray generators and apparatus (non-portable)	Free	Diagnostic Medical X-Ray Equipment must conform to <a href="#">IS 7620 (Pt 1)</a>
9022 14 20	Portable X-ray machine	Free	Diagnostic Medical X-Ray Equipment must conform to <a href="#">IS 7620 (Pt 1)</a>
9022 14 90	Other	Free	
9022 19 00	For other uses	Free	
	<b><i>Apparatus based on the use of alpha, beta or gamma radiation, whether or not for medical surgical, dental or veterinary uses, including radiography or radiotherapy apparatus:</i></b>		
9022 21 00	For medical, surgical, dental or veterinary uses	Free	
9022 29 00	For other uses	Free	
9022 30 00	X-ray tubes	Free	
<b>9022 90</b>	<b><i>Other, including parts and accessories:</i></b>		
9022 90 10	X-ray valves	Free	
9022 90 20	Radiation generation units	Free	
9022 90 30	Radiation beam delivery units	Free	
9022 90 40	X-ray examination or treatment table, chairs and the like	Free	
9022 90 90	Other	Free	
<b>9023</b>	<b>INSTRUMENTS, APPARATUS AND MODELS, DESIGNED FOR DEMONSTRATIONAL PURPOSES (FOR EXAMPLE, IN EDUCATION OR EXHIBITIONS), UNSUITABLE FOR OTHER USES</b>		
<b>9023 00</b>	<b><i>Instruments, apparatus and models, designed for demonstrational purposes (for example, in education or exhibitions), unsuitable for other uses:</i></b>		
9023 00 10	Teaching aids	Free	
9023 00 90	Other	Free	
<b>9024</b>	<b>MACHINES AND APPLIANCES FOR</b>		

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	<b>TESTING THE HARDNESS, STRENGTH, COMPRESSIBILITY, ELASTICITY OR OTHER MECHANICAL PROPERTIES OF MATERIALS (FOR EXAMPLE, METALS, WOOD, TEXTILES, PAPER, PLASTICS)</b>		
9024 10 00	Machines and appliances for testing metals	Free	
<b>9024 80</b>	<b><i>Other machines and appliances:</i></b>		
9024 80 10	For testing textiles, paper and paper board	Free	
	<b><i>Other:</i></b>		
9024 80 91	For testing hardness	Free	
9024 80 99	Other	Free	
9024 90 00	Parts and accessories	Free	
<b>9025</b>	<b>HYDROMETERS, AND SIMILAR FLOATING INSTRUMENTS, THERMOMETERS, PYROMETERS, BAROMETERS, HYGROMETERS AND PSYCHROMETERS, RECORDING OR NOT, AND ANY COMBINATION OF THESE INSTRUMENTS</b>		
	<b><i>Thermometers and pyrometers, not combined with other instruments:</i></b>		
<b>9025 11</b>	<b><i>Liquid-filled, for direct reading:</i></b>		
9025 11 10	Clinical thermometers	Free	Clinical thermometers: Part 1 Solid stem type must conform to <a href="#">IS 3055 (Part 1)</a> & Part 2 Enclosed scale type must conform to <a href="#">IS 3055 (Part 2)</a> .
9025 11 90	Other	Free	
<b>9025 19</b>	<b><i>Other:</i></b>		
9025 19 10	Digital thermometers	Free	
9025 19 20	Pyrometers	Free	
9025 19 90	Other	Free	
<b>9025 80</b>	<b><i>Other instruments:</i></b>		
9025 80 10	Hydrometers and similar floating instruments	Free	

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9025 80 20	Barometers, not combined with other instruments	Free	
9025 80 30	Lactometer	Free	
9025 80 90	Other	Free	
9025 90 00	Parts and accessories	Free	
<b>9026</b>	<b>INSTRUMENTS AND APPARATUS FOR MEASURING OR CHECKING THE FLOW, LEVEL, PRESSURE OR OTHER VARIABLES OF LIQUIDS OR GASES (FOR EXAMPLE, FLOW METERS, LEVEL GAUGES, MANOMETERS, HEAT METERS), EXCLUDING INSTRUMENTS AND APPARATUS OF HEADING 9014, 9015, 9028 OR 9032</b>		
<b>9026 10</b>	<b><i>For measuring or checking the flow or level of liquids:</i></b>		
9026 10 10	Flow meters	Free	
9026 10 20	Level gauges	Free	
9026 10 90	Other	Free	
9026 20 00	For measuring or checking pressure	Free	
<b>9026 80</b>	<b><i>Other instruments or apparatus:</i></b>		
9026 80 10	Heat meters	Free	
9026 80 90	Other	Free	
9026 90 00	Parts and accessories	Free	
<b>9027</b>	<b>INSTRUMENTS AND APPARATUS FOR PHYSICAL OR CHEMICAL ANALYSIS (FOR EXAMPLE, POLARIMETERS, REFRACTOMETERS, SPECTROMETERS, GAS OR SMOKE ANALYSIS APPARATUS); INSTRUMENTS AND APPARATUS FOR MEASURING OR CHECKING VISCOSITY, POROSITY, EXPANSION, SURFACE TENSION OR THE LIKE' INSTRUMENTS AND APPARATUS FOR MEASURING OR CHECKING QUANTITIES OF HEAT, SOUND OR LIGHT (INCLUDING EXPOSURE</b>		

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	<b>METERS); MICROTOMES</b>		
9027 10 00	Gas or smoke analysis apparatus	Free	
9027 20 00	Chromatographs and electrophoresis instruments	Free	
<b>9027 30</b>	<b><i>Spectrometers, spectrophotometers and spectrographs using optical radiations (UV, visible, IR):</i></b>		
9027 30 10	Spectrometers	Free	
9027 30 20	Spectrophotometers	Free	
9027 30 90	Other	Free	
<b>9027 50</b>	<b><i>Other instruments and apparatus using optical radiations (UV, visible, IR):</i></b>		
9027 50 10	Photometers	Free	
9027 50 20	Refractometers	Free	
9027 50 30	Polarimeters	Free	
9027 50 90	Other	Free	
<b>9027 80</b>	<b><i>Other instruments and apparatus:</i></b>		
9027 80 10	Viscometers	Free	
9027 80 20	Calorimeters	Free	
9027 80 30	Instruments and apparatus for measuring the surface or interfacial tension of liquids.	Free	
9027 80 40	Nuclear magnetic resonance instruments	Free	
9027 80 90	Other	Free	
<b>9027 90</b>	<b><i>Microtomes; parts and accessories:</i></b>	Free	
9027 90 10	Microtomes, including parts and accessories thereof	Free	
9027 90 20	Printed circuit assemblies for the goods of sub-heading 9027 80	Free	
9027 90 90	Other	Free	
<b>9028</b>	<b>GAS, LIQUID OR ELECTRICITY SUPPLY OR PRODUCTION METERS, INCLUDING CALIBRATING METERS THEREFOR</b>		
9028 10 00	Gas meters	Free	
9028 20 00	Liquid meters	Free	
<b>9028 30</b>	<b><i>Electricity meters:</i></b>		
9028 30 10	For alternating current	Free	AC watt-hour meters, class 0.5, 1 & 2 must conform

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			to <a href="#">IS 13010</a> , AC static watt-hour meters, class 1 & 2 must conform to <a href="#">IS 13779</a> and AC static transformer operated watt-hour and VAR- hour meters, class 0.2S & 0.5S must conform to <a href="#">IS 14697</a>
9028 30 90	Other	Free	
<b>9028 90</b>	<b><i>Parts and accessories:</i></b>		
9028 90 10	For electricity meters	Free	
9028 90 90	Other	Free	
<b>9029</b>	<b>REVOLUTION COUNTERS, PRODUCTION COUNTERS, TAXIMETERS, MILO METERS, PEDOMETERS AND THE LIKE; SPEED INDICATORS AND TACHO METERS, OTHER THAN THOSE OF HEADING 9014 OR 9015; STROBOSCOPES</b>		
<b>9029 10</b>	<b><i>Revolution counters, production counters, taximeters, mileometers, pedometers and the like:</i></b>		
9029 10 10	Taximeters	Free	
9029 10 90	Other	Free	
<b>9029 20</b>	<b><i>Speed indicators and tachometers; stroboscopes:</i></b>		
9029 20 10	Tachometers, non-electrical	Free	
9029 20 20	Speedometers, non-electrical	Free	
9029 20 30	Stroboscopes	Free	
9029 20 90	Other	Free	
9029 90 00	Parts and accessories	Free	
<b>9030</b>	<b>OSCILLOSCOPES, SPECTRUM ANALYSERS AND OTHER INSTRUMENTS AND APPARATUS FOR MEASURING OR CHECKING ELECTRICAL QUANTITIES, EXCLUDING METERS OF HEADING</b>		

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	<b>9028; INSTRUMENTS AND APPARATUS FOR MEASURING OR DETECTING ALPHA, BETA, GAMMA, X-RAY COSMIC OR OTHER IONISING RADIATIONS</b>		
9030 10 00	Instruments and apparatus for measuring or detecting ionising radiations	Free	
9030 20 00	Oscilloscopes and oscillographs	Free	
	<i>Other instruments and apparatus, for measuring or checking voltage, current, resistance or power:</i>		
9030 31 00	Multimeters without a recording device	Free	
9030 32 00	Multimeters with a recording device		
<b>9030 33</b>	<i>Other, without a recording device:</i>		
9030 3310	Ammeters, volt meters and watt meters	Free	
9030 33 20	Spectrum resistance meters	Free	
9030 33 30	Capacitance meter	Free	
9030 33 40	Frequency measuring apparatus	Free	
9030 33 50	Megar meters	Free	
9030 33 90	Other	Free	
9030 39 00	Other, with a recording device	Free	
9030 40 00	Other instruments and apparatus, specially designed for telecommunications (for example, cross-talk meters, gain measuring instruments, distortion factor meters, psophometers)	Free	
	<i>Other instruments and apparatus:</i>		
9030 82 00	For measuring or checking semiconductor wafer or device	Free	
9030 84 00	Other, with a recording device	Free	
<b>9030 89</b>	<i>Other:</i>		
9030 89 10	Scintillator counters	Free	
9030 89 20	Vectroscope	Free	
9030 89 90	Other	Free	
<b>9030 90</b>	<i>Parts and accessories:</i>		
9030 90 10	Of meters and counters	Free	
9030 90 90	Other	Free	

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<b>9031</b>	<b>MEASURING OR CHECKING INSTRUMENTS, APPLIANCES AND MACHINES, NOT SPECIFIED OR INCLUDED ELSEWHERE IN THIS CHAPTER; PROFILE PROJECTORS</b>		
9031 10 00	Machines for balancing mechanical parts	Free	
9031 20 00	Test benches	Free	
	<i>Other optical instruments and appliances:</i>		
9031 41 00	For inspecting semiconductor wafers, or devices or for inspecting photo-masks or reticules used in manufacturing semiconductor devices	Free	
9031 49 00	Other	Free	
9031 80 00	Other instruments, appliances and machines	Free	
9031 90 00	Parts and accessories	Free	
<b>9032</b>	<b>AUTOMATIC REGULATING OR CONTROLLING INSTRUMENTS AND APPARATUS</b>		
<b>9032 10</b>	<i>Thermostats:</i>		
9032 10 10	For refrigerating and air-conditioning appliances and machinery	Free	
9032 10 90	Other	Free	
<b>9032 20</b>	<i>Manostats:</i>		
9032 20 10	For refrigerating and air-conditioning appliances and machinery	Free	
9032 20 90	Other	Free	
	<i>Other instruments and apparatus:</i>		
9032 81 00	Hydraulic or pneumatic	Free	
<b>9032 89</b>	<i>Other:</i>		
9032 89 10	Electronic automatic regulators	Free	
9032 89 90	Other	Free	
9032 90 00	Parts and accessories	Free	
9033 00			
9033 00 00	Parts and accessories (not specified or included elsewhere in this Chapter) for machines, appliances, instruments or apparatus of Chapter	Free	

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